

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 117

IA (IB) No. 69/CB/2023, IA (IB) No. 211/CB/2023, IA (IB) No. 170/CB/2024,
IA (IB) No. 185/CB/2024
TP No. 17/CTB/2021 CP (IB) No. 1696/MB/2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

IDFC Bank Ltd.

.....Applicant

V/S

Monnet Power Co. Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Jaish Joshi, Adv. In IA 69

Mr. Abhijeet Agarwal, Adv.

Ms. Jagruti Sahoo, Adv.

Mr. Subham Agarwal, Adv.

Mr. Abhinay Sharma, Adv.

Mr. Rajkumar Rout, A.dv.

Ms. Deeksha Prakash, Adv. For Indian Bank, IL&FS, IFCI

Ms. Parul Khurana, Adv.

Ms. Aishwarya Dash, Adv.

Mr. Gaurav Singh For Liquidator in IA 170

Mr. Anand Das, Adv. In IA 211

Mr. Brijesh Kumar Tamber, Adv.

Mr. Prateek Kushwaha Adv. For UCO

For the Respondent

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Jaish Joshi, Adv. In IA 211

Mr. Abhijeet Agarwal, Adv.

Ms. Jagruti Sahoo, Adv.

Mr. Subham Agarwal, Adv.

ORDER

Both sides counsel present. List the matter on 22.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)